

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO-1405
ANSWERED ON 09.02.2026

Declining Enrolment in Government Schools

1405. Dr. Byreddy Shabari:
Dr. Gumma Thanuja Rani:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of Government schools presently operational along with details of new schools established and schools closed, merged or consolidated across the country during the last ten years, year-wise and State/UT-wise, including reasons for closures or mergers;
- (b) the number of students enrolled in Government schools across the country during the last ten years, year-wise and State/UT-wise, and gender-wise;
- (c) whether the Government has observed any significant inter-State variations or year-wise decline in enrolment in Government schools across the country during the said period and if so, the details thereof, State/UT-wise including district-wise in Andhra Pradesh;
- (d) the key factors responsible for migration of students to private schools along with the corrective measures being implemented jointly by the Centre and the States to strengthen public schooling; and
- (e) whether the Government is aware that inspections, audits and quality assessments of all Government schools are not conducted regularly or comprehensively, if so, whether it proposes to ensure time-bound inspections and audits of all schools on a mission-mode basis with 100 per cent coverage, including the roadmap, timelines and monitoring mechanisms proposed and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (e): Education being a subject in the Concurrent List of the Constitution, an overwhelming majority of the schools in the country comes under the administrative control of States/UTs. The opening, closing and rationalisation of schools are within the purview of respective State Government and UT Administration. As per UDISE+ (Unified District Information System for Education Plus), State/UT wise number of government schools and enrolment in these schools gender wise from the year 2015-16 to 2024-25 is available at https://www.education.gov.in/en/parl_ques.

As per UDISE+, district wise enrolment in Government schools in Andhra Pradesh for the year 2023-24 to 2024-25 is available at https://www.education.gov.in/en/parl_ques.

Samagra Shiksha focuses on improvement in quality of education by providing support for different interventions to all States and UTs, like in-service training of teachers and school heads, conduct of achievement surveys at state and national level, composite school grant to every school for providing a conducive learning environment, grants for library, sports and physical activities, support for Rashtriya Avishkar Abhiyan, ICT and digital initiatives, School Leadership development programme, remedial teaching for academically weaker students, support for Padhe Bharat Badhe Bharat, etc.

Also, Central Government assist States and UTs through the Centrally Sponsored Scheme of Samagra Shiksha and hot cooked meal provided from Balvatika to class 8 under Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Yojna. Financial assistance/grant is also provided to the States and UTs including Uttar Pradesh for various activities to reduce dropout and increase enrolment in Government schools, which include opening/strengthening of new schools up to Senior Secondary level, strengthening school infrastructure, setting up and up gradation and running of Kasturba Gandhi Balika Vidyalayas (KGBV) upto class 12, setting up of residential schools/hostels named Netaji Subhas Chandra Bose Avasiya Vidyalayas, hostels under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA), transport allowance, undertaking enrolment drives, seasonal hostels/residential camps, provision of vocational education and ICT facilities in schools, providing free text books and free uniform, transport/escort facility, etc, financial assistance/grant is also provided for aids and appliances for children with special needs.

Programme Approval Board (PAB) of PM Poshan under the Chairpersonship of Secretary (DoSE&L) monitor the social audits conducted by each State/ UT in previous financial year and also approve the proposals of States/ UTs to conduct social audits in the current financial year as per the PM Poshan Guidelines. PAB also advise the States/ UTs to draw annual calendar of activities to conduct the Social Audit and share the Social Audit report and action taken report. Expenditures on Social Audit are met from the Management, Monitoring and Evaluation (MME) component of the Scheme.
